

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-420(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2018

NAME OF THE COMPANY: M/s. Regal Metal & Ferro Alloys Vs. M/s. Sandeep  
Axles Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

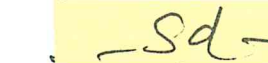
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present for the Petitioner:** Mr. Anshul Sharma For RP  
Mr. Krishnendu Dutta,  
Mr. Rajendra Beniwal Advocate for CoC  
Mr. Aditya Gupta  
**Present for the Respondent:** Mr. Shivam Mishra &  
Mr. Arun Saxna Advocate for RP  
Mr. Ashutosh, PRA

ORDER

No time left. Renotify this case on 6<sup>th</sup> September, 2018.

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)